

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3243

ANSWERED ON:18.03.2013

MEDICAL SERVICES UNDER ESIC

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to provide direct service to the insured person under the Employees State Insurance (ESI) scheme to take the delivery of medical services from the States;

(b) if so, the details thereof;

(c) the number of ESIC hospitals taken over by the Government; and

(d) the details of the proposal to provide additional facilities to the beneficiaries of ESI scheme throughout the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) & (b): Steps taken by Employees' State Insurance Corporation (ESIC) to provide direct services to Insured Persons inter-alia include:

1) Taking over of one hospital in each State to be run as Model hospital and total expenditure on model hospital is borne by Employees' State Insurance Corporation.

2) Taking over of one dispensary in each State to be run directly by Employees' State Insurance Corporation as model dispensary cum diagnostic centre.

3) Providing secondary care services directly by Employees' State Insurance Corporation in areas where there is no ESI hospital within the radius of 25 KM and number of Insured Persons (IPs) are more than 25,000.

4) Providing super speciality services directly by Employees' State Insurance Corporation throughout the country.

5) Medical care services are provided directly by Employees' State Insurance Corporation in Delhi and Noida.

(c): 18 State Government run ESI hospitals have been taken over by Employees' State Insurance Corporation.

(d): Employees' State Insurance Corporation has undertaken upgradation/modernization of existing ESI hospitals in a phased manner.